GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO: 189 TO BE ANSWERED ON 02.02.2024

UPGRADATION OF ANGANWADI INFRASTRUCTURE

189. SHRI JAGDAMBIKAPAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the progress of the Saksham Anganwadi Scheme for infrastructure upgradation of Anganwadis nation-wide;
- (b) the estimated fund allocation for this initiative and the specific targets set for it; and
- (c) the anticipated timeline for the completion of the upgradation of these Anganwadis?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Government has accorded high priority to the issue of malnutrition and is implementing several schemes/programmes of different Ministries/Departments through States/UTs to address various aspects related to nutrition. The efforts under the Supplementary Nutrition Programme under Anganwadi Services and Poshan Abhiyaan have been realigned and converged as 'Saksham Anganwadi and Poshan 2.0' (Mission Poshan 2.0).

During the 15th Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for early childhood care and development under Mission Saksham Anganwadi and Poshan 2.0. Saksham Anganwadis are to be provided with better infrastructure than the conventional Anganwadi Centres including internet/Wi-Fi connectivity, LED screens, water purifier/installation of RO Machine and equipped with smart learning equipment. The total no. of AWCs approved for upgradation as Saksham AWCs during FY 2022-23 is 41192 and fund released for upgradation is Rs. 21273.63 Lakh during FY 2022-23.

The cost norms for construction of Anganwadi Centres in convergence with MGNREGS have been revised from Rs.7 Lakh per AWC to Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADS, RIDF, Finance Commission Grants to Panchayati Raj Institutions, NREGA, MSDP of Ministry of Minority Affairs, etc.

The unit cost approved for construction of toilet has been raised from Rs.12,000/- to Rs.36000/- per AWC and for drinking water provisioning the approved cost has been raised from Rs.10,000/- to Rs. 17000/- per AWC to be shared by Centre and States/UTs as per the cost sharing ratio.
